

down. I therefore call upon the Government to make an indepth study of the working and administration of the F.C.I. and tighten up its efficiency to serve the public purpose for which the Corporation was formed.

- (ii) **NEED TO SHIFT RAILWAY LINE FROM CITY OF BIKANER AND CONSTRUCTION OF AN OVER-BRIDGE TO FACILITATE THE TRAFFIC.**

श्री मनकल सिंह चौधरी (बीकानेर) राजस्थान म बीकानेर शहर के बीच से रेल गुजरती हैं। इसके लिये वहां फ्रांसिंग बने हुए हैं। ये फ्रीसिंग रेलों के गुजरने के लिये काफी समय तक बंद रहते हैं और कभी-कभी तो तीन-तीन घंटे तक यही स्थिति रहती है। फलस्वरूप लोगों का आवागमन अवरोध हुआ जाता है और शहर का संपूर्ण जीवन प्रभावित हो जाता है। नागरिकों की असुविधा दूर करने के लिये रेलवे लाइन शहर के बाहर से निकाली जानी चाहिये। इसके अतिरिक्त ओवर ब्रिज पर भी विचार किया जाना चाहिये। लम्बे समय से चली आ रही इस समस्या को दूर करने के लिये रेल मंत्रालय को तुरन्त कदम उठाने चाहिये।

15.06 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

- (iii) **NEED FOR TRANSPORT FACILITIES FOR ORANGE GROWERS OF VIDARBHA REGION OF MAHARASHTRA.**

SHRI R. K. MHALGI (Thane): Mr. Deputy-Speaker, Sir, the famous Nagpur orange is rotting at the Narkhed Mandi in Amravati and in Nagpur's santra market. And more is likely to get waste on trees, since growers find it worthless to pluck the fruit.

The local demand for orange has always been meagre, but the current season's excellent crop after a succession of lean years, has caused a glut with transport facilities just not available.

Amravati can load at least 20 wagons a day, and Nagpur half that number, but the railways do not provide adequate wagons. Diesel shortage has made road transport too costly even when vehicles do turn up which also is rare.

Vidarbha (Maharashtra) earns annually about Rs. 7.5 lakhs on this rich citrus fruit but the virtual destruction of this year's bumper crop might impose a loss of about Rs. 10 crores. And this is not all.

Allowing the fruit to rot on the trees will adversely affect the next 'Mirga' crop which in fact is the major crop. And the plan to plant 60 lakh graftings in the next season, for which the grafts are ready, will be thrown to the winds.

The hon. Railway and the Agricultural Ministers should come forth to make statements in the House to explain what steps their Ministries have taken or propose to take urgently to save the economy of Vidarbha region of Maharashtra.

15.08 hrs.

MOTION *Re.* TWENTY-EIGHTH REPORT OF UNION PUBLIC SERVICE COMMISSION

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to move:

"That this House do take note of the Twenty-eighth Report of the Union Public Service Commission for the period 1st April, 1977 to 31st March, 1978, together with Government's Memorandum on the cases of non-acceptance of the Commission's advice mentioned in the Report laid on the Table of the House on the 30th January, 1980".

Article 323 of the Constitution provides for the laying of the Annual Reports of the Union Public Service Commission before each House of Parliament and it is in accordance with this that the Report was laid before the two Houses on the 30th January, 1980.